

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:279

ANSWERED ON:02.08.2011

COMPLAINTS REGISTERED BY NHRC

Kumar Shri Vishwa Mohan;Mishra Shri Mahabal ;Saroj Smt. Sushila;Verma Smt. Usha

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Human Rights Commission (NHRC) has received complaints regarding atrocities against women and peaceful protestors in the States including Delhi, Haryana, Uttar Pradesh and Mumbai;
- (b) if so, the details thereof and the action taken by the NHRC and the Union Government thereon;
- (c) whether the Government has issued any advisories to the States to check such atrocities and improve the general law and order situation in the States;
- (d) if so, the details thereof; and
- (e) the other measures taken by the Union Government to improve law and order situation in the States?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI)

(a) & (b): Yes, Madam. During the period from 1st April 2008 to 25th July, 2011, National Human Rights Commission (NHRC) has received complaints about atrocities against women and peaceful protestors as per details below :

State	No. of complaints
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Andhra Pradesh	1
Assam	1
Bihar	1
Chhattisgarh	1
Delhi	1 with 164 linked cases
Madhya Pradesh	1
Orissa	11
Jharkhand	1
Tamil Nadu	2
Uttar Pradesh	12

23 cases have been registered by National Human Rights Commission (NHRC).

(c) & (d): Yes, Madam. The Government has issued advisories from time to time to the State Governments to check such atrocities. These advisories, inter alia, include gender sensitization of the Police personnel, adopting appropriate measures for swift and salutary punishment to public servants found guilty of custodial violence against women; no delay whatsoever in registration of FIRs, etc. etc.

(e): As per Seventh Schedule of the Constitution of India, 'Public Order' and 'Police' are State subjects. As such, maintaining proper law and order situation is primarily the responsibility of State Governments. However, Central Government supplements the efforts of the State Governments by providing financial assistance for modernization of the State Police Force in terms of weaponry, communication, equipment, training etc.